

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/13597/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati the rd 22 December, 2022.

Sub: **Winter vacation with station leave permission.**

Ref:- Your letter No.DJK.1-5/22/1872, dtd. 20.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been allowed to **avail the winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission from the evening of 23.12.2022 till the morning of 02.01.2023.** The Additional District & Sessions Judge, FTC, Kokrajhar and his absence, the Assistant Sessions Judge, Kokrajhar and in his absence next senior most Judicial officer at the station will remain in-charge of your court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/13598-13599/A, dated , 22-12-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ~~The~~ Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)